

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) No Sir. As per data available on discharge of Brahmaputra River from 1987 to 2014 and records of flood level from 1980 to 2014, maintained by Water Resources Department, Assam, river Brahmaputra has not dried up during the last couple of year.

(b) Does not arise.

(c) Does not arise.

#### **Plan to clean Ganga**

798. SHRIMATI SASIKALA PUSHPA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has taken any decision to clean Ganga on a fast track;

(b) if so, the details thereof;

(c) whether Government has conducted any study to find out the funds required for this purpose;

(d) if so, the details of the funds allocated during the last year and the amount likely to be provided this year;

(e) whether Government would set up sewage treatment plants along the river to stop polluting the river; and

(f) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Yes, Sir. Proposal for a fast track mechanism for sanction of projects under the National Ganga River Basin Authority (NGRBA) has been sanctioned by the Cabinet on 10th December, 2009. Accordingly, an Empowered Steering Committee (ESC) has been constituted to appraise and sanction project proposals and monitor the progress of work; and also to facilitate coordination between the Centre and States and between NGRBA and various Central Ministries.

(c) and (d) Yes, Sir. ₹ 355 crore have been allocated in 2013-14 and ₹ 2037 crore have been allocated in 2014-15 by the Government for abatement of pollution of river Ganga and its tributaries.

(e) and (f) Yes, Sir. The Ministry of Urban Development has identified a total of 118 towns jointly with NMCG on both banks of river Ganga main stem to undertake sewerage infrastructural projects to achieve 100% coverage of such towns with sewerage facilities. First hand assessment of state of existing Sewage Treatment Plants (STPs) by 41 teams from different wings of the Ministry has been conducted in December, 2014. The State Governments have been requested to submit DPRs with priority to the 56 Class-I cities out of 118 identified towns /ULBs.

#### **Integration of MGNREGA with PMKSY**

799. SHRI MAJEED MEMON: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is pitching the need for evolving a multi-pronged approach to ensure that every farm gets irrigated including integrating it with the MGNREGA;

(b) whether the Prime Minister has called for comprehensive mapping and identification of water bodies across the country and that MGNREGA should be integrated with the overall plan of Pradhan Mantri Krishi Sinchai Yojana (PMKSY); and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) Yes, Sir. There is a focus on ensuring access to water to each agriculture farm by converging resources available under various programmes undertaking water harvesting, conservation and management activities like MGNREGA, IWWMP, CAD&WM, RRR etc.

Accordingly, a comprehensive plan based on all available information on water sources, distribution network, water bodies, new potential for augmentation, efficient management system etc. is contemplated under Pradhan Mantri Krishi Sinchai Yojana (PMKSY).

#### **Pranahita-chevella as a National Project**

800. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) what are the reasons for delay in declaring Pranahita-Chevella as a National Project;